THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) Yes Sir.

(b) No, Sir. The contract for purchase of two Beech Aircrafts was finalised by National Remote Sensing Agency, after obtaining technical advice and appropriate approvals, for urgent replacement.

इताहाबाद उच्च न्यायालय में न्यायाधीशों के रिक्त पद

- 1531. श्री सस्य प्रकाश भालवीय: क्या विधि श्रौर न्याय भन्नी यह बताने जी कृपा करेंगे कि : १० १० १० १० १०
- (क) इलाहाबाद उच्च न्यायालय में इस समय न्यायाधीशों के कितने रिक्त पद हैं ऋौर ये कब से रिक्त पड़े हुए हैं ;
- ं. (ख) इन रिक्त पदों के न भरे जाने के क्या कारण हैं ; ग्रीर
- (ग) इन पदों पर कब तक नियुक्तियां किए जाने की संभावना है?

विधि ग्रौर न्याय मंत्रालय में राज्य मंत्री (श्री हंसराज भारद्वाज): (क) तारीख 1-11-1988 को इलाहाबाद उच्च न्याय लय के न्यायाधीशों ग्रौर श्रपर न्यायाधीशों ग्रौर श्रपर न्यायाधीशों के 60 स्वीकृत पदों में से, 14 पद निम्नलिखित तारीख से रिक्त हैं:--

- 1. 15-10-1984 से अपर न्याया-धीश का पद।
- 2. 15-10-1984 से अपर न्याया-घोश का पद
- 3. 15-10-1984 से अपर न्याया-धीश का पद

1

- 4. 15-10-1984 से अपर न्याया-धीश का पद
- 5. 07-02-1985 से अपर न्याया-धीश का पद

- 6. 19-11-1987
- 7. 08-01-1988 8. 30-01-1988
- 9. 11-04-1988 -: (2)
- 10. 12-05-1988
- 11. 01-05-1988
- 13. 4-08-1988
- 14. 06-09-1988
- (ख) श्रीर (ग) न्यायाधीशों की नियु नित के लिए संबंद्ध संवैधानिक प्राधिकारियों के परामर्श से विचार विमर्श किया जाता है जो एक निरंतर प्रक्रिया है। श्रतः इन रिक्तियों के भरे जाने के लिए कोई निश्चित समय बताना संभव नहीं है।

Medicines Produced in India

- 1532. SHRI CHATURANAN MISHRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether the medicines produced in India are among the cheapest in the world;
- (b) whether it is a fact that the prices of medcines is likely to go up 3—5 times if the Indian Patent Law is changed to provide product patent for drugs and pharmaceuticals;
- (c) what is the Seventh Five Year Plan allocation of the Ministry of Health for purchase of medicines; and
- (d) what would be the impact on the future plan allocations if the patent system of India for drugs and pharmaceuticals is changed from process patent to product patent?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FA-MILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Cost of medicines manufactured in India is considered cheap compared to that of other countries.

- (b) The prices of medicines are controlled by Bureau of Industrial Cost & Prices following definite norms which do not allow unnecessary increase in prices.
- (c) Information is being collected and will be laid on the Table of the Sabha.
- (d) This would affect adversely the indigenous manufacturers particularly in the small scale sectors.

T. B. Patients in Rajasthan

1533. SHRI SANTOSH BAGRODIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the number of T. B. patients are on the increase in Rajasthan;
- (b) if so, the number of such patients in the State during the last three years; and
- (c) the action taken to control the disease?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) There is no evidence to suggest that the number of T. B. patients are on the increase in Rajasthan.

(b) As per information reported by the Government of Rajasthan, the number of new T. B. patients detected during last three years are as under:—

1985-86	 4 3905
1986-87	 40926
1987-88	 35135

(c) Under the National T. B. Control Programme, a fully equipped and staffed District T. B. Centre to undertake free diagnostic and treatment activities through all existing medical and health institutions including Primary Health Centres are functioning in all the Districts of

Rajasthan except Dholpur District. To prevent the development of the disease, BCG vaccination is being given to children of age group 0-1 year as a part of the universal programme of immunisation.

C.G.H.S. Dispensary at Bhilwara

1534. SHRI SANTOSH BAGRODIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there is any proposal to open any dispensary at Bhilwara under the Central Government Health Scheme; and
- (b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b) No. Sir. A minimum concentration of 7,500 Central Government employees is required for extension of C.G.H.S. facilities to a new city. The question of extension of C.G.H.S. facilities to Bhilwara will be considered after the norm is fulfilled, subject to availability of resources.

Non-availability of Medical Attention in Government Hospitals in Delhi

1535. SHRI ARANGIL SREEDH-RAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that only skeletal medical attention was available in the major hospitals of Delhi from 30th October to 1st November, 1988 and even patient, needing emergency care were turned out; and
 - (b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) No, Sir.

(b) Does not arise.

W B